

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/260(KB)2021
IA(I.B.C)/1301(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH JULY 2024

IN THE MATTER OF	BANK OF BARODA VS VINOD KUMAR GUPTA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Gaurav Agarwal, CA] for Resolution Professional

Mr. Avishek Guha, Adv.] for BoB

Ms. A. Dutta, Adv.

Mr. S. Bose, Adv.

Mr. K. De Sarkar, Adv.

Ms. Urmila Chakraborty, Adv.] for PG

Mr. A. Kanodia, Adv.

Ms. S. Sardar, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Let a copy of the application be furnished with the Bank of Baroda for obtaining pendency of an appeal before the Hon'ble High Court and therefore, this matter cannot be taken up for hearing at this juncture.
3. List this matter on **21.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**